147. [Transferred, to the 29th Novem her, 1977]

Abolition of Public Schools

148. SHRI HARSH DEO MALAVIYA: SHRI HIMMAT SINH: SHRI NRIPATI RANJAN CHOUDHURY; DR. V. B. SINGH:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government propose to do away with public schools in the country;

(b) if so, what are the details in this regard; and

(c) if the answer to Part (a) above **be** in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) No, Sir.

(b) Does not arise.

(c) The matter was examined and it is understood that any action **to** abolish public schools will be viola tive of Article 30 of the Constitution in so far as the public schools managed by minorities are concerned and it would be violative of Article 19(g) of the Constitution in so far as nonminority public schools are concerned.

Amendment in the Aligarh Muslim University Act

149. SHRI SYED AHMAD HASHMI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the answer to Starred Question No. 83 given in the Rajya Sabha on the 20th July, 1977 and state:

(a) whether the proposals received from various quarters regarding

amendment of the Aligarh Muslim University Act have been finally examined by Government; and

to Questions

(b) if so, what are the details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER); (a) and (b) The matter is still under consideration of the Government.

Unauthorised Shops at Bahadur Shah Zafar Marg, Delhi

150. SHRI SYED AHMAD HASHMI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that unauthorised shops have increased en both sides of the bylane leading from the Bahadur Shah Zafar Marg to the University Grants Commission office in Delhi.

(b) whether it is also a fact that most of the occupants of these unauthorised shops were allotted after-native sites at the time of demolition of their shops during the Emergency; and

(c) if so, what action Government propose to take against the occupants of these unauthorised shops?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir.

(b) and (c) Does not arise.